LOK SABHA

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Wednesday, December 15, 1971/Agrahayana 24, 1893 (Saka)

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The Lok Sabha met at Ten of the Clock

[MR. SPEAKER in the Chair]

PAPERS LAID ON THE TABLE

ANNUAL REPORT OF ALL-INDIA INSTITUTE OF MEDICAL SCIENCES

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING (PROF. D. P. CHATTO-PADHYAYA): On behalf of Shri Uma Shankar Dikshit, I beg to lay on the Table a copy of the Annual Report (Hindi version) of the All India Institute of Medical Sciences, New Delhi, for the year 1970-71, under section 19 of the All India Institute of Medical Sciences Act, 1956, [Placed in Library. See No. LT-1280/71].

Mysore Motor Vehicles (Sixth Amendment) Rules

THE MINISTER OF PARLIAMEN-TARY AFFAIRS AND SHIPPING AND TRANSPORT (SHRI RAJ BAHADUR): I beg to lay on the Table a copy of the Mysore Motor Vehicles (Sixth Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G.S.R. 226 in Mysore Gazette dated the 22nd July, 1971, under sub-section (3) of section 133 of the Motor Vehicles Act, 1939, read with clause (c) (iv) of the Proclamation dated the 27th March, 1971, issued by the President in relation to the State of Mysore. [Placed in Library. See No. LT-1281/71]. NOTIFICATION UNDER INDIAN TELEGRAPH

THE MINISTER OF COMMUNICA-TIONS (SHRI H. N. BAHUGUNA): I beg to lay on the Table a copy of the Indian Telegraph (Sixteenth Amendment) Rules, 1971 (Hindi and English versions) published in Notification No. G.S.R. 1679 in Gazette of India dated the 6th November, 1971 under sub-section (5) of section 7 of the Indian Telegraph Act, 1885. [Placed in Library. See No. LT-1282/71].

REPORT OF C. & A. G. AND FINANCE ACCOUNTS OF CENTRAL GOVERNMENT

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI K. R. GANESH): 1 beg to lay on the Table :---

- A copy of the Report of the Comptroller and Auditor General of India for the year 1969-70 Central Government (Commercial) Part VI-National Seeds Corporation Limited, under article 151(I) of the Constitution.
- (2) A copy of the Finance Accounts (Hindi version) of the Central Government for the year 1967-68. [Placed in Library. See No. LT-1283/71].

REVIEW AND ANNUAL REPORT OF HINDUSTAN CABLES, LIMITED

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRIAL DEVELOP-MENT (SHR1 GHANSHYAM OZA): I beg to lay on the Table a copy each of the following papers under sub-section (1) of section 61% of the Companies Act, 1956 :---

- Review (Hindi and English versions) by the Government on the working of the Hindustan Cables Limited for the year 1969-70.
- (2) Annual Report of the Hindustan Cables Limited, for the year 1969-70, along with the Audited Accounts

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